

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 134 OF 2015 &
IA Nos. 212 & 213 of 2015**

Dated: 8th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Spentex Industries Ltd.

...Appellant(s)

Versus

Madhya Pradesh Electricity Reg. Comm. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Chinmoy Pradip Sharma
Mr. Vishal Balecha

Counsel for the Respondent(s): Ms. Ritika Singhal for R.1

Mr. G. Umopathy
Ms. R. Mekhala for R.2 to R.5

ORDER

It is represented that the pleadings are complete.

List the matter for hearing on **31.03.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/mk